

Form 1 (Punjab)									
List of cases e-filed during the month of August, 2022									
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registration	Date of e-filing
		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 2 (Punjab)							
List of cases in which e-Payment of Court fees was made during the month of August, 2022							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 3 (Punjab)							
List of cases in which Electronic Service of Process has taken place during the month of August, 2022							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 4 (Punjab)						
List of total no. of cases randomly allocated during the month of August, 2022						
Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
		Amritsar	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil
		PATIALA	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil
1	ADJ	Chandigarh	Ms. Anshu Shukla ADJ	31	ARB	1
2	ADJ	Chandigarh	Ms. Anshu Shukla ADJ	31	EXE	2
3	ADJ	Chandigarh	Ms. Anshu Shukla ADJ	31	Commercial Suit	1
4	ADJ	Chandigarh	Sh.Jaibir Singh, ADJ	31	ARB	1
5	ADJ	Chandigarh	Sh.Jaibir Singh, ADJ	31	EXE	2
6	ADJ	Chandigarh	Sh.Jaibir Singh, ADJ	31	Commercial Suit	1
7	ADJ	Chandigarh	Sh.Narender, ADJ	16	Commercial Suit	2
8	ADJ	Chandigarh	Sh.Jagdeep Sood, ADJ	22	ARB	3

Form 5 (Punjab)							
List of cases in which Case Management Hearing was held during the month of August, 2022							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
	Sh. Harjeet Singh, Addl. District & Sessions Judge, Moga.	Moga	CS/3/19	The Punjab State Co-op Vs. M/s Jai Jwala Food	Sh. R.K Goyal Adv. Counsel for the plaintiff. Sh. Vaneet Jaidka Adv. Counsel for the defendant no.2 Sh. Surjit Sigla Adv. Counsel for the respondent no.3,4.	23.05.2019	16.08.2022
		Moga	CS/8/2019	The Punjab State ware house Vs. Subash Babu	Sh. R.K Goyal Adv. Counsel for the plaintiff defendant exparte.	08.07.2019	12.08.2022
		Moga	CS/11/2019	The Punjab State ware house Vs. Subash Babu	Sh. Sahil Goyal Adv. Counsel for the plaintiff	31.08.2019	12.08.2022
	Sh. Atul Kasana, Addl. District & Sessions Judge, Moga.	Moga	CS/9/2018	Balwinder Singh Vs. Darshan Singh	Sh. Harjit Singh Adv. For respndent 2.	27.04.2018	17.08.2022
		Moga	CS/8/2017	Punjab State Co-operative supply and marketing Fed. Vs. M/s Amin Chand Madan Lal	Sh. S.K Jaiswal, Adv. For plaintiff Sh. Varinder Garg, Adv for respondent.	06.03.2017	18.08.2022 25.08.2022
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
1	Ms.Anshu Shukla, ADJ	Chandigarh	617/2022	Skytech Estate P Ltd Vs. State of Haryana	Jagdish Manchanda	25.08.2022	26.08.2022
2	Ms.Anshu Shukla, ADJ	Chandigarh	520/2022	Mittal Construction Co Vs State of Punjab	Arun Kumar Bhatia	23.08.2022	24.8.2022
3	Ms.Anshu Shukla, ADJ	Chandigarh	521/2022	Mittal Construction Co Vs State of Punjab	Arun Kumar Bhatia	23.08.2022	24.8.2022
4	Ms.Anshu Shukla, ADJ	Chandigarh	06/2022	Global Surgical Vs. DJO Global India Health	H.B.S Baidwan	30.08.2022	30.08.2022
5	Sh.Jaibir Singh, ADJ	Chandigarh	ARB/606/2022	EXECUTIVE ENGINEER PUNJAB WATER SUPPLY VS. M/S DASM CONSTRUCTION CO. PVT. LTD.	Sh. Sarthak Gupta for petitioner and Sh. Karan Verma for respondent	23.08.2022	23.08.2022
6	Sh.Jaibir Singh, ADJ	Chandigarh	CIVIL SUIT/05/2022	NAL PREFABS. LTD. V.S M/S VARINDERA CONSTRUCT	Sh. Paras Money Goel for plaintiff	23.08.2022	23.08.2022
7	Sh.Jaibir Singh, ADJ	Chandigarh	EXE/522/2022	M/S DALJIT SINGH VS. THE STATE OF PUNJAB	Sh. Anubhav Bansal for DH	24.08.2022	24.08.2022
8	Sh.Jaibir Singh, ADJ	Chandigarh	EXE/523/2022	M/S DALJIT SINGH VS. THE STATE OF PUNJAB	Sh. Anubhav Bansal for DH	24.08.2022	24.08.2022

9	Sh.Jaibir Singh, ADJ	Chandigarh	Arb. /395/2022	Tata Motor Vs. Punjab Bus Metro Society	Sh. Inderjit Singh for Applicant and Sh. Nishant Maini for Respondents	09.05.2022	01.08.2022
10	Sh.Jaibir Singh,ADJ	Chandigarh	Arb/574/2017	M/s Chamkor Rice Vs. Pb. State Civil Supplies	Sh. Vishal Sodhi for Petitioner and Sh. Ashok Sharma for Respondent	04.07.2017	01.08.2022
11	Sh.Jaibir Singh,ADJ	Chandigarh	Arb/413/2022	Saini Trading Compnay Vs. Pb. State Cooperative	Sh. Naresh Rana for petitioner and Ms. Shruti for Respondent	12.05.2022	02.08.2022
12	Sh.Jaibir Singh,ADJ	Chandigarh	Arb/515/2021	PB. Small Vs. Shristhi Construction	Sh. Vinesh Khanna for petitioner and Sh. Rohan Markanda for Respondent	01.04.2022	03.08.2022
13	Sh.Jaibir Singh,ADJ	Chandigarh	Arb/5825/2021	Unitech Limited Vs. CHD Adm.	Sh. Sidharth Batra for petitioner and Sh. Hukum Singh GP for respondent	02.12.2021	05.08.2022
14	Sh.Jaibir Singh,ADJ	Chandigarh	Arb/691/2021	CHD. Adm. Vs. Unitech	Sh. Hukum Singh GP for Petitioner and Sh. Sidharth Batra for petitioner	04.10.2021	05.08.2022
15	Sh.Jaibir Singh,ADJ	Chandigarh	Arb/416/2022	Rana Builders Vs. UOI	Sh. R.k. Syal for petitioner	13.05.2022	08.08.2022
16	Sh.Jaibir Singh,ADJ	Chandigarh	Arb/115/2018	Christan medical college Vs. M/s Inder Mohan	Sh. Vivek Mohan Sharma for petitioner and Sh. R.k. syal for respondent	01.03.2018	10.08.2022
17	Sh.Jaibir Singh,ADJ	Chandigarh	Arb/118/2018	Christan medical college Vs. M/s Inder Mohan	Sh. Vivek Mohan Sharma for petitioner and Sh. R.k. syal for respondent	01.03.2018	10.08.2022
18	Sh.Jaibir Singh,ADJ	Chandigarh	Arb/614/2021	Punjab Mandi Board Vs. V.S. Saini	Sh. Sanjeev Sharma for petitioner	17.08.2021	10.08.2022
19	Sh.Jaibir Singh,ADJ	Chandigarh	Arb./414/2022	State of PB Vs. Madhava Bharamputra	Ms. Harbhajan Kaur GP for Objector	13.05.2022	12.08.2022
20	Sh.Jaibir Singh,ADJ	Chandigarh	Arb/415/2022	State of PB Vs. Madhava Bharamputra	Ms. Harbhajan Kaur GP for Objector	13.05.2022	12.08.2022
21	Sh.Jaibir Singh,ADJ	Chandigarh	Ex/1038/2019	Cholamandalam Vs. Satinderjit	Sh. Mohit Sareen for DH and Sh. Palwinder Singh for JD	05.09.2019	12.08.2022
22	Sh.Jaibir Singh,ADJ	Chandigarh	Ex/670/2021	Raja Ram Vs. UOI	Sh. Rohan Markanda for DH and Sh. Vikas Kashyap for JD	21.12.2021	20.08.2022
23	Sh.Jaibir Singh,ADJ	Chandigarh	Ex/246/2022	Kandhari Beverage Vs. Suzlon Energy Ltd	Sh. Sweeta Saili for DH and Sh. Vivek kathuria for JD	07.04.2022	20.08.2022
24	Sh.Jaibir Singh,ADJ	Chandigarh	Ex/247/2022	Kandhari Beverage Vs. Suzlon Energy Ltd	Sh. Sweeta Saili for DH and Sh. Vivek kathuria for JD	07.04.2022	20.08.2022
25	Sh.Jaibir Singh,ADJ	Chandigarh	Ex/248/2022	Kandhari Beverage Vs. Suzlon Energy Ltd	Sh. Sweeta Saili for DH and Sh. Vivek kathuria for JD	07.04.2022	20.08.2022
26	Sh.Jaibir Singh,ADJ	Chandigarh	Ex/249/2022	Kandhari Beverage Vs. Suzlon Energy Ltd	Sh. Sweeta Saili for DH and Sh. Vivek kathuria for JD	07.04.2022	20.08.2022
27	Sh.Jaibir Singh,ADJ	Chandigarh	Ex/1216/2017	Jai Bhushan malik Vs. State of Pb.	Sh. N.S. Rana for DH and Ms. Harbhajan Kaur for JD	14.07.2017	20.08.2022 and 31.08.2022
28	Sh.Jaibir Singh,ADJ	Chandigarh	Arb/966/2019	Daimler Vs. M/s Dalcreate Cable	Sh. Vipul Dharmani for Petitioner and Ms. Seema for Respondent	31.07.2019	25.08.2022
29	Sh.Jagdeep Sood, ADJ	Chandigarh	ARB/1806/2019	FORTIS EMERGENCY VS M/S PERFECT	SH.ROHIT PURI	21.12.2019	16.12.2022
30	Sh.Jagdeep Sood, ADJ	Chandigarh	ARB/239/2018	SARWAN VS KOTAK MAHINDRA	SH.N.S.RANA	11.04.2018	21.11.2022
31	Sh.Jaibir Singh,ADJ	Chandigarh	Arb. 217/2018	M/s Sudarshan Rice Mills Vs. Pb. State Civil Supplies	Sh. Kanwaljit Singh counsel for petitioner and Sh. Keshav Kataria counsel for respondent	10.04.2018	27.07.2022
32	Sh.Jaibir Singh,ADJ	Chandigarh	Arb. 472/2020	Director General Vs. Swastika Entertainment	Sh. Prayanshu Chaturvedi GP for petitioner	13.07.2020	28.07.2022
33	Sh.Jaibir Singh,ADJ	Chandigarh	Arb. 473/2020	Director General Vs. AI News network	Sh. Prayanshu Chaturvedi GP for petitioner	13.07.2020	28.07.2022
34	Sh.Jaibir Singh,ADJ	Chandigarh	Arb 140/2022	Swastika Entertainment Vs. Director General	Sh. Jasbir Singh Ahlawat counsel for petitioner	08.03.2022	28.07.2022
35	Sh.Jaibir Singh,ADJ	Chandigarh	Arb. 1296/2019	Punjab State Warehousing Vs. M/s Eagle Eye Security	Sh. Ajay Sood counsel for petitioner	16.10.2019	29.07.2022

Form 6 (Punjab) Contested Commercial cases disposed during the month of August, 2022													
Sr.No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		FATEHGARH SAHIB	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1		JALANDHAR	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Ms. Monika Goyal, ADJ	Ludhiana	ARB/34661/2013	HARISH KHANNA VS KRISHAN KUMAR KHANNA	ADV. ADITYA JAIN/ADV. P.K. GARG	06-12-12	No	02-08-2022	#VALUE!	Contested	Not filed Yet	-	34 OF ARBITRATION & CONCILITION ACT 1996
		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Ms.Anshu Shukla, ADJ	Chandigarh	796/2018	Chandigarh Housing Board Vs Jai Bhushan Malik	Ms. Geeta Gulati	25-09-2018	no	08-08-2022	1413	Dismissed			34
2	Ms.Anshu Shukla, ADJ	Chandigarh	834/2021	G R Infra Projects Ltd Vs Governor of the State of Pb	Sh. Amandeep Singh	06-12-2021	no	26-08-2022	263	Allowed			29